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[Shri Jagdish Tytler]

 A copy (in English and Hindi) of the Ministry of Surface Transport (Roads Wingh) Notification S.O. No. 855(E), dated the 5th Novermber, 1993, publishing the National Highways (Amendment) Rules, 1993, under sub-section (3) of section 9 of the National Highways Act, 1956

[Placed in Library. See No. LT-4721/93]

Report and Accounts (1992-93) of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur and related Papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1992-93, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the aove society.

[Placed in Library. See No. LT-4721/93]

Madhya Pradesh Lottery Pratibandh Act, 1993

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): Madad, I lay on the Table, under sub-section (3) of section 3 of the Madhya Pradesh Legislature (Delegation of Powers) Act, 1993, a copy (in English and Hindi) of the Madhya Pradesh Lottery Pratibandh Act, 1993.

[Placed in Library. See No. LT-4781/93]

Assessment Report (1991-92) on the progressive use of Hindi

गृह मंत्रालय में उप मंत्री (भी राम लाल राही): महोदय, हिन्दी के प्रसार और विकास तथा संघ के विभिन्न शासकीय प्रयोजनों हेतु हिन्दी के उत्तरोत्तर प्रयोग को तेज करने के कार्यक्रम और इसके कार्यान्वयन संबंधी 1991-92 के वर्ष के लिए 23वें वार्षिक आकलन प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं।

[Placed in Library. See No. LT-4782/93]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI MURASOLI MARAN (Tamil Nadu): Madam, I lay on the Table a Copy of each (English and Hindi) of the follwoing Reports of the Public Accounts Committee:—

(i) Fifty-fourth Report of the Public Accounts Committee on Paragraph 6 of the Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 12 of 1992), Union Government (Civil) on MCD and NDMC relating to DESU-Billing and Collection of Electricity Charges. (ii) Fifty-fifth Report of the Public Accounts Committee on action taken on the Seventh Report of the Public Accounts Committee (Tenth Lok Sabha) on Trade Development Authority.

MESSAGE FROM THE LOK SABHA The Merchant Shipping (Amendment) Bill, 1993

SECRETARY-GENERAL: Madam, I have to report to the House the following meassage received from the Lok Sabha signed by the Secretary-General of the Lok Sabha.

> "In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am